

2.

OA 127/91

MP 2124/92

24.07.92

Present : None for the petitioner in M.P. 2124/92.

By the aforesaid M.P., the applicant in the O.A. has prayed for permission to withdraw his O.A. (127/91). Accordingly, M.P. 2124/92 is allowed and O.A. No. 127/91 is dismissed as withdrawn.

(P.C. JAIN)

MEMBER(A)

24.07.92

(T.S. OBEROI)

MEMBER(J)

24.07.92